

Sixteenth Loksabha

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Title: Regarding air crash of illegal flight/test flight in Mumbai.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): An action is desired from the Civil Aviation Ministry against those involved in the illegal flight/test flight which got crashed on 28th June, 2018 at Ghatkopar in my Lok Sabha Constituency, North East Mumbai. 4 crew members and one passerby were killed. In spite of observing so much illegality, no FIR has been registered till now. The family members of the dead pilot/engineer have filed complaints and approached Civil Aviation Ministry to get justice. No compensation, insurance has been paid. I urge the Government for detailed investigation, filing of FIR from DGCA and Civil Aviation Ministry and Mumbai Police and also speedy justice to the victims' family members.